

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Yes, Sir.

(b) The names of MRTP/FERA Companies who have been permitted to operate in the seed sector are given in the attached Statement. The following incentives are provided to the domestic seed industry;

- (i) reduction of the import duty on seeds;
- (ii) reduction of the import duty of machines and equipments which are not manufactured in the country or for which the technology upgradation is necessary.
- (iii) Pre-shipment credit upto 180 days is allowed at 9.5% rate of interest per annum. Beyond 180 days and in all upto 270 days, with the prior approval of the RBI, the rate of interest is 11.5% per annum. Post-shipment credit is also allowed at 9.5% per annum; and
- (iv) Cash compensatory support at the rate of 10% on the export of seeds.

(c) Policy initiatives required for augmenting export of seeds is reviewed from time to time based upon suggestions received from various quarters including seed industry.

#### STATEMENT

##### *MRTP Companies*

1. M/s. Hindustan Lever Ltd.
2. M/s. ITC Ltd

3. M/s National Organic Chemicals & Industries Ltd.
4. M/s. Hoechst India Ltd.
5. M/s. J.K. Industries Ltd.
6. M/s. J.K.B.M. Ltd.
7. M/s Rellis India Ltd.

##### *FERA Companies*

1. M/s Sandoz India Ltd.
2. M/s Cargill Seeds India Pvt. Ltd.

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#### Voluntary Organisations Receiving Foreign Funds

8192. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large of voluntary organisations receiving huge amounts from abroad are working in India in the field of human welfare, economic development and ecological environment;

(b) if so, the names of first ten voluntary organisations receiving maximum funds from foreign countries/sources for the last three years and the funds received by each organisation, year-wise;

(c) the guidelines issued by Government for these voluntary organisations to grant funds to the regional and local welfare societies; and

(d) the check being exercised by Government over their funding?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) The information is being compiled.

(c) There is no bar to these organisations granting funds to other voluntary organisations provided the latter are eligible to receive foreign contribution under the FC(R) Act.

(d) Half yearly intimations are required to be furnished by the organisations under Section 6 (1) of the said Act regarding receipt & utilisation of foreign contribution for each half yearly period. In addition they are also required to furnish audited accounts for each year. If necessary Central Govt. can authorise inspection of accounts/records of the recipient organisation.

[*Translation*]

#### **Fruit Belt Areas**

8193 SHRI SARJU PRASAD SAROJ  
Will the Minister of AGRICULTURE be pleased to state

(a) the areas declared as fruit growing belt in various parts of the country.

(b) the assistance being provided by Union Government in these areas.

(c) whether union Government propose to declare Hasanganj Unnao (Uttar Pradesh) as a fruit growing belt, and

(d) if so when and if not the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA)

(a) The following areas have been declared as fruit growing belt in the Uttar Pradesh for mango—Kakori—Malihabad and Mall belt in Lucknow; and Sayana-Unchagaon in Bu-

landshahar; Kunda-Kalkankar in Pratapgarh;

For Guava—Allahabad

(b) The following assistance is provided in fruit belt areas

(i) 50% subsidy of sprayers to the maximum of Rs. 500 for foot sprayer and Rs. 1000 for power sprayer

(ii) 50% subsidy on pesticides and

(iii) Technical assistance for layout of orchards

(c) and (d) No, Sir. This is a matter to be decided by the State Government.

[*English*]

#### **Increase in Taxis/Scooters Fare in Punjab**

8194 SHRI KAMAL CHOUDHRY Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether the fares of taxis and three wheeler scooters have been increased in Punjab.

(b) if so, the details thereof

(c) whether the increase is in proportion to the hike in the petrol price.

(d) if not, the rationale behind the exorbitant increase and

(e) the measures taken to ensure that passengers are not over-charged?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNIKRISHNAN) (a) to (e) The information is being collected and will be laid on the Table of the House